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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 542/2007 & CM APPL. 12937/2015

NORTH DELHI POWER LTD.

..... Petitioner

Through: Mr. Rajiv Nayar, Sr. Advocate, Mr. Dhruv Mehta, Sr. Advocate with Mr. Mansoor Ali Shoket, Mr. Nitin Kala, Mr. Kunal Singh, Ms. Kanishka Rawat and Mr. Tanmay Jain, Advocates.

versus

GOVT. OF NCT OF DELHI

..... Respondent

Through: Mr. Satyakam, ASC for GNCTD.
Respondent No.2 in-person.

+ W.P.(C) 543/2007

(66) **BSES YAMUNA POWER LTD.**

..... Petitioner

Through: Mr. Buddy Ranganathan, Mr. Anupam Verma, Mr. Nikhil Sharma and Ms. Gauri Shyam, Advocates.

versus

GOVT. OF NCT OF DELHI

..... Respondent

Through: Mr. Satyakam, ASC for GNCTD.
Respondent No.2 in-person.

+ W.P.(C) 544/2007

(67) **BSES RAJDHANI POWER LTD.**

..... Petitioner



Through: Mr. Buddy Ranganathan, Mr. Anupam Verma, Mr. Nikhil Sharma and Ms. Gauri Shyam, Advocates.

versus

GOVT. OF NCT OF DELHI Respondent

Through: Mr. Satyakam, ASC for GNCTD.
Respondent No.2 in-person.

+ W.P.(C) 6759/2007

(68) INDRAPRASTHA GAS LIMITED Petitioner

Through: Mr. K.K. Rai, Sr. Advocate with Mr. S.K. Pandey, Mr. Awanish Kumar, Mr. Chandra Shekhar, Mr. Anshul Rai, Ms. Sreoshi Chatterjee and Ms. Medha Tandon, Advocates.

versus

UOI Respondent

Through: Mr. Satyakam, ASC for GNCTD.

+ W.P.(C) 1035/2015

(69) M/S. RAMA OILS MILLS Petitioner

Through: Ms. Pushti Gupta and Mr. Joney, Advocates.
Mr. Aditya Gupta, Mr. Aditya Dhingra and Ms. Gauri Shyam, Advocates.

versus



GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD.
Ms. Mehak Nakt, ASC with Mr.
Abhishek Khari and Ms. Aditi
Kapoor, Advocates.

CORAM:
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER
18.03.2024

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In view of the fact that this Court has to rise at 04:00 PM today, this matter cannot be taken up.

List on 29.07.2024.

SUBRAMONIUM PRASAD, J

MARCH 18, 2024
Rahul